

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 53

IA 144/2022 IN C.A.(CAA)/163(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **15.11.2022**

NAME OF THE PARTIES: - **BNP PARIBAS INDIA SOLUTIONS
PRIVATELIMITED**

Appearance (via video-conference):

For the Applicant : Ashish Kamat, Meghna Rajadhyaksha,
Kriti Kalyani i/b Shardul Amarchand
Mangaldas & Co.

Section 230-232 of the Companies Act, 2013 & Rule 11

ORDER

Ld. Counsel for the Applicant is present. List this matter on Board on 28.11.2022, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare